

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.06.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
2.	Comp. App. (AT) (Ins) No. 719 of 2020 Part Heard	Ranjeet Singh Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
3.	Comp. App. (AT) (Ins) No. 721 of 2020 Part Heard	Shally Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
4.	Comp. App. (AT) (Ins) No. 722 of 2020 Part Heard	Deepa Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
5.	Comp. App. (AT) (Ins) No. 723 of 2020 Part Heard	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
6.	Comp. App. (AT) (Ins) No. 728 of 2020 Part Heard	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	Chandra Shekhar Gupta
7.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA) With	Aayushhi Sharma	Kamal Kant Jha
8.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority With	Misha Rohtagi Mohta	Kamal Kant Jha

9.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh
10.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Puneet Bhatia, CS	Sanjeev Kumar Mohanty

For Admission (Fresh Case)

11.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	
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For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 67 of 2021	Shri Om Prakash Patel Vs. Raj Rajeshwari Sugar Pvt. Ltd. Through IRP & Anr.	Kumud Shekhar	Amresh Shukla –IRP Pramod Kumar Upadhaya-R2
13.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra
14.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar	Wamika Trehan
15.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	
16.	Comp. App. (AT) (Ins) No. 297 of 2021	Ashutosh Sharma & Anr. Vs. Punjab National Bank & Anr.	Raghav Sabharwal	Manan Shukla-R1 Naresh Kumar Munjhal Karan Valecha-R2
17.	Comp. App. (AT) (Ins) No. 330 of 2021	Hindustan Prefab Ltd. Vs. Archon Powerinfra Pvt. Ltd.	Gaurav Gupta	Harshal Kumar

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By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar